

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF APL METALS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	APL METALS LIMITED
2.	Date of incorporation of corporate debtor	22.12.1948
3.	Authority under which corporate debtor is incorporated / registered	RoC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L24224WB1948PLC017455
5.	Address of the registered office and principal office (if any) of corporate debtor	<u>Registered Office</u> 17 Lake Terrace, PS Sarovar & PO Sarat Bose Road, Lake Market, Kolkata 700029, West Bengal, India <u>Place of Business</u> a) Plot No. B4, B5 UPSIDC, Industrial Area, Malwan, Fatehpur, Pin 212664, Uttar Pradesh b) Kanakpur PO Naranda, Panskura, Midnapur 721139, West Bengal, India c) 260 B T Road, Sukchar, North 24 Parganas, Pin 700115, West Bengal
6.	Insolvency commencement date in respect of corporate debtor	09.06.2026
7.	Estimated date of closure of insolvency resolution process	05.12.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Santanu Brahma IBBI Regn. No.: IBBI / IPA-001 / IP-P-01482 / 2018-2019 / 12251 (AFA valid till 31.12.2026)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	AH-276, Salt Lake, Sector II, Kolkata 700091, WB IBBI Regd. Email: ip.santanubrahma@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	AH-276, Salt Lake, Sector II, Kolkata 700091, WB Process Email: apl.ibc1@gmail.com
11.	Last date for submission of claims	23.06.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Website: https://ibbi.gov.in/en/home/downloads https://apl-ibc.com/ (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **APL Metals Limited** on **09.06.2026**.

The creditors of **APL Metals Limited – in CIRP** are hereby called upon to submit their claims with proof on or before **23.06.2026** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

CA Santanu Brahma

Interim Resolution Professional for APL Metals Ltd. (In CIRP)

IBBI Regn. No.: IBBI/IPA-001/IP-P-01482/2018-2019/12251 (AFA valid till 31.12.2026)

Kolkata, the 12th day of June, 2026



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अमेरिकी डॉलर के मुकाबले रुपया गिरा

मुंबई। अमेरिकी डॉलर के मुकाबले रुपया 55 पैसे की गिरावट के साथ ही 95.50 पर बंद हुआ। इससे पहले सुबह शुरुआती कारोबार में रुपया 32 पैसे टूटकर अमेरिकी डॉलर के मुकाबले 95.57 पर पहुंच गया। अमेरिका और ईरान के बीच जारी तनाव के कारण वैश्विक स्तर पर कच्चे तेल की कीमतों में बढ़ोतरी से भी बाजार पर दबाव है। इसके अलावा विदेशी मुद्रा की निरंतर निकासी, घरेलू शेयर बाजारों के कमजोर रुख और डॉलर में मामूली मजबूती से भी रुपये पर दबाव आया है।

व्यापार

अमेजन ने स्मार्टचॉइस फीचर का किया विस्तार

नयी दिल्ली। अमेजन ने अपने स्मार्टचॉइस फीचर का 10 कंज्यूमर इलेक्ट्रॉनिक्स कैटेगरी में विस्तार किया है। यह फीचर, जो 30 अलग-अलग यूज़-केस सेगमेंट्स में एक्सपर्ट द्वारा चुने गये और उपयोग पर आधारित सुझाव देता है, अब भारत में इलेक्ट्रॉनिक्स शॉपिंग के लिए सबसे व्यापक गाइडेड-डिस्कवरी अनुभवों में से एक बन गया है। इस फीचर में अब एसी, मॉनिटर, पोसी एक्सेसरीज और विपरबल्स को जोड़ा गया है, जबकि टीवी और स्मार्टफोन जल्द ही आने वाले हैं।

आज कानपुर 12 जून 2026

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14. (a) Relevant Forms and (b) Details of authorized representatives are available at :	(a) Website: https://ibbi.gov.in/en/home/downloads https://apl-ibr.com/ (b) Not Applicable

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Sd/-
CA Santanu Brahma
Interim Resolution Professional for APL Metals Ltd. (In CIRP)
IBBI Regn. No.: IBBI/IPA-001/IP-P-01482/2018-2019/12251
(AFA valid till 31.12.2026)

Kolkata, the 12th day of June, 2026

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Public Announcement	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF APL METALS LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	APL METALS LIMITED
2. Date of incorporation of corporate debtor	22.12.1948
3. Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L24224WB1948PLC017455
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office : 17 Lake Terrace, PS Sarovar & PO Sarat Bose Road, Lake Market, Kolkata 700029, West Bengal, India Place of Business : a) Plot No. B4, B5 UPSIDC, Industrial Area, Malwan, Fatehpur, Pin 212664, Uttar Pradesh b) Kanakpur PO Naranda, Panskura, Midnapur 721139, West Bengal, India c) 260 B T Road, Sukchar, North 24 Parganas, Pin 700115, West Bengal
6. Insolvency commencement date in respect of corporate debtor	09.06.2026
7. Estimated date of closure of insolvency resolution process	05.12.2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA Santanu Brahma IBBI Regn. No.: IBBI / IPA-001 / IP-P-01482 / 2018-2019 / 12251 (AFA valid till 31.12.2026)
9. Address and e-mail of the interim resolution professional, as registered with the Board	AH-276, Salt Lake, Sector II, Kolkata 700091, WB IBBI Regd. Email : ip.santanubrahma@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	AH-276, Salt Lake, Sector II, Kolkata 700091, WB Process Email : apl.ibr1@gmail.com
11. Last date for submission of claims	23.06.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at :	(a) Website: https://ibbi.gov.in/en/home/downloads https://apl-ibr.com/ (b) Not Applicable

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11. Last date for submission of claims	23.06.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
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11. Last date for submission of claims	23.06.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
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13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
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